

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/34/(241/242)/CB/2017
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) N. KACHDOSS	Counsel for Petitioner	N. Kachdoss
2) Rohini	Counsel for Respondent	Rohini
3) SRIRAM K	AUDITOR	K. Sriram K.

ORDER

Counsels representing both the parties are present. Mr. Sriram K, Independent Auditor appointed for undertaking valuation is also present and prayed for some more time for submitting the report. At request of both the counsels' and Auditor time is enlarged. Put up on 22.01.2018.

- sd -
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

- sd -
(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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